

Union Budget (2023-24) Demand for Grants Submission of outstanding Demands for Grants to the Vote of the House (GUILLOTINE)

माननीय अध्यक्ष: आइटम नं. 22

माननीय सदस्यगण, अनुदानों की मांगों के संबंध में अनेक कटौती प्रस्ताव परिचालित किए गए हैं, समयानुसार के कारण मैं सभी कटौती प्रस्तावों को प्रस्तुत किया हुआ मान रहा हूँ।

CUT MOTIONS

SHRI N. K. PREMACHANDRAN (KOLLAM): I beg to move:

(TOKEN)

THAT THE DEMAND UNDER THE HEAD MINISTRY OF TOURISM (PAGE 339) BE REDUCED BY RS.100.

Need to formulate an effective policy for development of tourism infrastructure in the country. (1)

Need to ensure safety and security of the tourists in the country. (2)

Need to formulate an effective policy for providing easy accessibility to the tourist centres in the country. (3)

Need to simplify administrative process for investment in tourism sector of the country. (4)

Need to effectively use digital marketing and marketing network system for promoting tourism in the country.(5)

Need to promote pilgrim tourism connecting famous pilgrim centres throughout the country. (6)

Need to formulate an effective policy for development of eco-tourism. (7)

Need for development of traditional cottage industry and craft tourism.(8)

Need for promotion and publicity of Indian tourism abroad for attracting foreign tourists. (9)

Need to allocate more funds for providing better infrastructure in the areas having potential for tourism.(10)

(TOKEN)

**THAT THE DEMAND UNDER THE
HEAD MINISTRY OF WOMEN AND
CHILD DEVELOPMENT (PAGE 348)
BE REDUCED BY RS. 100.**

Need to effectively deal with the
problem of child malnutrition. (2)

1. Need to provide special programme
for providing nutritious food to the
women and children. (3)
2. Need to formulate an effective policy
for women empowerment in rural
areas. (4)

(TOKEN)

**THAT THE DEMAND UNDER THE HEAD
MINISTRY OF ROAD TRANSPORT AND
HIGHWAYS (PAGE 294) BE REDUCED BY
RS. 100.**

Need to provide more fund for development of
black spots on national highways so as to avoid
accidents. (6)

Need to establish a strong mechanism for
monitoring National Highways maintenance
and repairing so as to avoid accidents. (7)

Need to provide more funds for development of
National Highways in Kerala. (8)

Need for promoting electric cars and bikes. (9)

Need for ensuring safety measures in motor
cabs. (10)

Need for effective functioning of software
introduced by Road Transport and Highways
for the public convenience. (11)

(TOKEN)**THAT THE DEMAND UNDER THE
HEAD MINISTRY OF TEXTILES (PAGE
333) BE REDUCED BY RS. 100.**

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| 1. | 2. | 3. | Need to provide funds for settlement of issues relating to employees? benefit in Parvathy Mills, Kollam. (1) |
| 4. | 5. | 6. | Need to provide funds for revival of mills under the National Textiles Corporation. (2) |
| 7. | 8. | 9. | Need to provide funds for developing Nano Textile Technology. (3) |
| 10. | 11. | 12. | Need to provide funds for establishing a Nano Textile Technology Institute at Parvathy Mills in Kollam. (4) |
| 13. | 14. | 15. | Need to provide special package for the revival of Parvathy Mills, Kollam. (5) |
| 16. | 17. | 18. | Need to provide more funds for promoting research and development in textile sector. (6) |

(TOKEN)**THAT THE DEMAND UNDER THE HEAD
DEPARTMENT OF SCIENCE AND TECHNOLOGY
(PAGE 306) BE REDUCED BY RS. 100.****9**

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| 1. | 2. | Need to provide more funds for the development of Sree Chitra Tirunal Institute of Science and Technology, Thiruvananthapuram, Kerala. (1) |
| 3. | 4. | Need to provide funds for establishing a science and technology research centre in connection with production of value added sea food. (2) |
| 5. | 6. | Need to provide more funds for the development of Rajiv Gandhi Institute of Bio-technology in Kerala. (3) |

7. 8. Need to provide funds for filling up the vacancies in institutions under the Department of Science and Technology. (4)
9. 10. Need to provide special funds for research and development in Science and Technology. (5)

**THAT THE DEMAND UNDER THE HEAD
MINISTRY OF YOUTH AFFAIRS AND
SPORTS (PAGE 351) BE REDUCED BY RS.
100.**

Need to formulate an effective policy for youth empowerment in rural areas. (2)

(TOKEN)

**THAT THE DEMAND UNDER THE HEAD
MINISTRY OF MICRO, SMALL AND MEDIUM
ENTERPRISES (PAGE 238) BE REDUCED BY
RS. 100.**

Need to formulate a policy for youth entrepreneurs in rural areas. (1)

Need to formulate a policy for women entrepreneurs in urban areas. (2)

Need to formulate an effective policy for the assistance of Micro Small and Medium Enterprises to overcome the crisis due to covid-19. (3)

Need to provide special package for revival of Micro, Small and Medium Enterprises (MSMEs). (4)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD LAW AND JUSTICE (PAGE 233) BE REDUCED BY RS. 100.

Need to sanction more fund for establishment of new courts. (1)

Need to provide fund for establishing Indian Judicial Service. (2)

Need to provide fund for development of infrastructure facilities in the Courts for the timely disposal of the cases.

(3)

Need to provide fund for establishment of new system for speedy disposal of the litigations pending before the courts. (4)

Need to establish a High Court Bench at Thiruvananthapuram. (5)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD MINISTRY OF NEW AND RENEWABLE ENERGY (PAGE 254) BE REDUCED BY RS. 100.

1. Need to provide more funds for promotion of new and renewable energy projects. (1)
2. Need to allot funds for creating awareness among the public regarding the benefits of new and renewable energy. (2)
3. Need to provide funds for giving subsidy to new and renewable energy projects. (3)
4. Need to earmark sufficient funds for generating new and renewable energy. (4)
5. Need for promotion of new and renewable energy. (5)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD MINISTRY OF MINORITY AFFAIRS (PAGE 249) BE REDUCED BY RS. 100.

Need to establish effective mechanism for protection of minority rights. (1)

Need to allot more funds for cultural development of minorities. (2)

Need to provide fund for ensuring the education of students belonging to minority community. (3)

Need to protect the interest of minorities. (4)

Need to earmark more fund for regular disbursement of scholarships to minority students. (5)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD MINISTRY OF INFORMATION AND BROADCASTING (PAGE 215) BE REDUCED BY RS. 100.

Need to formulate a policy outlining the qualification and experience for nomination of a member of Central Board of Film Certification. (1)

Need to formulate an effective policy for relaxing the terms and conditions applicable for censoring of a film.(2)

Need to provide more fund to National Film Development Corporation for production of more films in regional languages. (3)

Need to provide special fund for establishing National Film Institute in Kerala. (4)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD DEPARTMENT OF DRINKING WATER AND SANITATION (PAGE 226) BE REDUCED BY RS. 100.

Need for establishing special mechanism for public health and sanitation in rural areas. (1)

Need for ensuring safe drinking water to all. (2)

Need for improving the efficiency of drinking water supply. (3)

Need to formulate a policy for introduction of modern technologies for ensuring the quality of safe drinking water. (4)

Need for implementation of water supply schemes in a time-bound manner. (5)

Need to protect ponds and open wells used for drinking water services from pollution. (6)

Need for augmentation of existing water supply schemes by introducing modern technology. (7)

Need for implementation of water supply schemes in rural, tribal and coastal region. (8)

Need for establishing sewage treatment plants in all districts. (9)

Need for preventing pollution of drinking water sources in water supply scheme. (10)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE (PAGE 1) BE REDUCED BY RS. 100

Need to formulate an effective policy for agricultural extension and research. (8)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE (PAGE 41) BE REDUCED BY RS. 100.

Need to formulate an effective policy for the revival of traditional industries including cashew industry. (6)

Need to formulate a policy for regularising the loans availed by the cashew industry. (7)

Need to formulate a policy for providing additional financial assistance to the cashew industry under Atmanirbhar yojana. (8)

Need to formulate a policy for exempting cashew industry from the penal action of financial institutions including banks. (9)

Need to for promotion and strengthening of startups.(10)

Need to declare special package for comprehensive development of cashew industry. (11)

Need to declare moratorium for the bank loans availed by the cashew industry. (12)

Need to declare a programme to protect cashew industry from action under Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act (SARFAESI). (13)

Need to provide fund for special package for cashew workers. (14)

Need to provide more funds and to declare a new policy for import and export of cashew. (15)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD DEPARTMENT OF CONSUMER AFFAIRS (PAGE 54) BE REDUCED BY RS. 100.

Need to formulate a policy for introducing regulatory mechanism for ensuring protection of the rights of consumers. (1)

Need for promotion and strengthening of startups. (2)

(TOKEN)

**THAT THE DEMAND UNDER THE HEAD MINISTRY OF CULTURE
(PAGE 67) BE REDUCED BY RS. 100.**

Need for protection of diversity of culture in India. (2)

Need to formulate an effective policy for promotion of classical
languages and regional languages. (3)

Need to ensure welfare of artists and technicians of various art forms.
(4)

Need to formulate an effective policy for promotion of Indian art forms in
foreign countries. (5)

Need to promote folk arts. (6)

Need to provide more fund for disbursing financial assistance to poor
and deserving artists. (7)

Need to formulate effective mechanism for disbursement of pension to
artists without delay.(8)

Need to provide fund for development of regional and cultural activities.
(9)

Need to provide fund for promotion of Malayalam language. (10)

(TOKEN)

**THAT THE DEMAND UNDER THE DEPARTMENT OF SCHOOL
EDUCATION AND LITERACY (PAGE 89) BE REDUCED BY RS. 100.**

Need to pay special attention to rural education. (3)

(TOKEN)

**THAT THE DEMAND UNDER THE HEAD DEPARTMENT OF
FISHERIES (PAGE 155) BE REDUCED BY RS. 100.**

Need for promoting fish processing industries. (1)

(TOKEN)

THAT THE DEMAND UNDER THE DEPARTMENT OF HEALTH AND FAMILY WELFARE (PAGE 162) BE REDUCED BY RS. 100.

Need to formulate an effective policy for ensuring the mental healthcare of adolescents.(10)

Need to formulate an effective policy for augmenting facilities for quality medical education. (11)

Need to formulate an effective policy for providing better healthcare to mother and child. (12)

Need to formulate an effective policy for providing better healthcare to tribal and fisherfolk. (13)

Need to formulate an effective policy for maintaining sufficient human resources and infrastructure for providing quality medical treatment and healthcare in rural areas. (14)

Need to formulate an effective policy to ensure presence of government in health sector.(15)

Need to provide more fund for improvement of infrastructure in medical colleges. (16)

Need to provide more fund for infrastructure development of district hospitals. (17)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD DEPARTMENT OF HEALTH RESEARCH (PAGE 171) BE REDUCED BY RS. 100.

Need to formulate an effective policy for improving research and development in the health sector. (32)

(TOKEN)

**THAT THE DEMAND UNDER THE HEAD MINISTRY OF HOME
AFFAIRS (PAGE 176) BE REDUCED BY RS. 100.**

Need for simplifying visa process for foreign tourists.(4)

(DISAPPROVAL OF POLICY)

**THAT THE DEMAND UNDER THE HEAD MINISTRY OF CULTURE
(PAGE 67) BE REDUCED TO RE.1.**

Failure to formulate an effective policy for giving free of cost training to the students interested in various forms of arts in Government institutions.(1)

(DISAPPROVAL OF POLICY)

**THAT THE DEMAND UNDER THE HEAD DEPARTMENT OF HEALTH
AND FAMILY WELFARE (PAGE 162) BE REDUCED TO RE. 1.**

Failure to formulate an effective policy for providing medicines for the treatment of cancer and other terminal diseases free of cost to the people below the poverty line and to others at a reasonable and affordable price. (1)

Failure to formulate an effective policy for controlling and regulating the cost of treatment in private hospitals. (2)

SHRIMATI APARUPA PODDAR (ARAMBAGH): I beg to move:

(TOKEN)

**THAT THE DEMAND UNDER THE DEPARTMENT OF SCHOOL
EDUCATION AND LITERACY (PAGE 89) BE REDUCED BY RS. 100.**

Need to allocate fund and construct building of Kendriya Vidyalaya at Tarakeshwar. (2)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD MINISTRY 101 OF WOMEN AND CHILD DEVELOPMENT (PAGE 348) BE REDUCED BY RS. 100.

Need to empower rural women and generate more employment opportunities for them. (1)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (PAGE 294) BE REDUCED BY RS. 100.

Need to allocate funds for construction of a bridge over river Rupnarayan to connect Hoogly, Howrah, and Medinipur district of West Bengal. (1)

Need to allocate fund for construction of a concrete bridge between Ganeshpur and Natibpur bridge over river Mundeswari. (2)

Need to provide more funds for establishing mechanism for removal of soil waste on highways. (3)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD MINISTRY OF CIVIL AVIATION (PAGE 30) BE REDUCED BY RS. 100.

Need to provide more funds for development of airports in the country and for expansion of domestic air services to boost tourism. (1)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD MINISTRY OF HOME AFFAIRS (PAGE 176) BE REDUCED BY RS. 100.

Need to provide home to all homeless in Arambagh constituency who lost their everything in flood. (1)

Need to increase the allocation of fund for National Disaster Response Force (NDRF) (2)

Need to ensure compulsory allocation of funds for National Cyclone Risk Mitigation Project. (3)

(TOKEN)

THAT THE DEMAND UNDER THE DEPARTMENT OF HEALTH AND FAMILY WELFARE (PAGE 162) BE REDUCED BY RS. 100.

Need to overcome shortage of doctors. (5)

Need to control and regulate the charges levied by the private hospital and to ensure quality medical treatment by private hospital at cheaper rates. (6)

Need to make it mandatory for doctors to prescribe generic medicines. (7)

Need to allocate more fund for National Urban Health Mission. (8)

Need to upgrade rural health centres and to ensure presence of doctors and distribution of life saving drugs free of cost under the National Health Mission in the country especially in the Arambagh Parliamentary Constituency. (9)

(TOKEN)

THE DEMAND UNDER THE HEAD MINISTRY OF LABOUR AND EMPLOYMENT (PAGE 229) BE REDUCED BY RS. 100.

Need to ensure timely payment of Provident Fund and gratuity to the tea works of Jalpaiguri. (1)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD DEPARTMENT OF SOCIAL JUSTICE AND EMPOWERMENT (PAGE 316) BE REDUCED BY RS. 100.

Need to provide more fund and undertake schemes for creating employment opportunities in rural areas specially for Scheduled Castes and Scheduled Tribes.(1)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD MINISTRY OF YOUTH AFFAIRS AND SPORTS (PAGE 351) BE REDUCED BY RS. 100.

Need to provide more fund for the development of sports infrastructure in rural areas specially for Scheduled Castes and Scheduled Tribes. (1)

SHRI KODIKUNNIL SURESH (MAVELIKKARA): I beg to move:

(TOKEN)

THAT THE DEMAND UNDER THE HEAD DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE (PAGE 1) BE REDUCED BY RS. 100.

Need to provide a special package for paddy farmers of Kuttanad in Kerala to alleviate their economic hardship caused by crop loss due to floods, inundation of paddy polders and water logging. (1)

Need to provide a special package to paddy farmers of Kuttanad in Kerala for protecting unique rice varieties and paddy seeds. (2)

Need to alleviate crisis experienced by paddy farmers in Kerala by providing sufficient funds for payment of paddy procurement price to the farmers. (3)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION (PAGE 57) BE REDUCED BY RS. 100.

Need to provide funds for increasing the quantum of ration supply of pulses, wheat, rice, millets to every PDS subscriber.(3)

Need to allocate funds for construction of state-of-the-art warehouses for storage of paddy in Kuttanad taluk of Kerala.(4)

Need to allocate funds for construction of grain silos near paddy fields for immediate storage of paddy after harvesting and to prevent dampening and rotting of paddy. (5)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD MINISTRY OF EARTH SCIENCES (PAGE 86) BE REDUCED BY RS. 100.

Need to allocate funds for conducting expert scientific study about land subsidence in Munrothurutthu island of Kollam district in Kerala.(1)

(TOKEN)

THAT THE DEMAND UNDER THE DEPARTMENT OF SCHOOL EDUCATION AND LITERACY (PAGE 89) BE REDUCED BY RS. 100.

Need to allocate funds for establishing a Kendriya Vidyalaya in Kotytarakkara. (1)

(TOKEN)

THAT THE DEMAND UNDER THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (PAGE 108) BE REDUCED BY RS. 100.

Need to allocate funds for erection of modern fencing to prevent human animal contact and pathways for animals near forest areas in Kerala. (1)

Need to allocate a corpus fund for compensation to victims of wild animal attacks in Kerala and for their rehabilitation and resettlement. (2)

(TOKEN)

THAT THE DEMAND UNDER THE MINISTRY OF EXTERNAL AFFAIRS (PAGE 113) BE REDUCED BY RS. 100.

Need to allocate funds for establishing Passport Seva Kendras at various locations of Mavelikkara Lok Sabha Constituency. (1)

(TOKEN)

THAT THE DEMAND UNDER THE DEPARTMENT OF HEALTH AND FAMILY WELFARE (PAGE 162) BE REDUCED BY RS. 100.

Need to allocate funds for establishing AIIMS at Chengannur taluk of Alappuzha district of Kerala.(3)

Need for allocating funds for establishing a modern medical college by augmenting the infrastructure of the existing district hospital at Chengannur.(4)

SHRI M. K. RAGHAVAN (KOZHIKODE): I beg to move:

(TOKEN)

THAT THE DEMAND UNDER THE HEAD MINISTRY OF CIVIL AVIATION (PAGE 30) BE REDUCED BY RS. 100.

Need to allocate more funds for capital outlay in civil aviation.(7)

Need to allocate sufficient funds for widening, expansion and overall development of Calicut airport. (8)

Need to allocate sufficient funds for facilitating landing of wide bodied aircrafts at Calicut international airport. (9)

Need to allocate funds for developing infrastructure for more flight connectivity to Calicut international airport.(10)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD DEPARTMENT OF COMMERCE (PAGE 36) BE REDUCED BY RS. 100.

Need to allocate more funds for Spices Board, Coffee Board and Rubber Board. (4)

Need to allocate more funds for promotion of exports from Kozhikode.(5)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD DEPARTMENT OF POSTS (PAGE 47) BE REDUCED BY RS. 100.

Need to allocate more funds for modernization of post offices.(1)

Need to allocate more funds for recruitment of more staff in post offices.(2)

Need to allocate funds for promotion of social security measures through post offices.(3)

Need to ensure inclusion of every Indian in some savings related schemes of post office.(4)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION (PAGE 57) BE REDUCED BY RS. 100.

Need to allocate funds for streamlining the functioning of civil supplies.(8)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD MINISTRY OF RAILWAYS (PAGE 289) BE REDUCED BY RS. 100.

Need for providing Vande Bharat Express between Kozhikode and Bengaluru, Kozhikode and Chennai, and Kozhikode and Trivandrum.(81)

Need for expediting modernization of Kozhikode railway station.(82)

Need for pit stop and yard at West Hill and Kannur.(83)

Need for better rail connectivity between Kozhikode and Bengaluru.(84)

Need for restoring senior citizen concessions in railways.(85)

Need for redevelopment of Feroke, West Hill and Vellayil railway stations.(86)

Need for allocation of funds for Feroke-Angadippuram railway line project.(87)

Need for funds for construction of Tirunnavaya-Guruvayur railway line.(88)

Need for construction of Rameswaram-Kozhikode rail link.(89)

Need for more trains in Malabar region.(90)

SHRI HANUMAN BENIWAL (NAGAUR): I beg to move:

(TOKEN)

THAT THE DEMAND UNDER THE HEAD DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE (PAGE 1) BE REDUCED BY RS. 100.

Need to enact legislation for guaranteed purchase at minimum support price. (4)

Need to purchase the whole produce of farmers at minimum support price by removing riders regarding purchase of produce at minimum support price.(5)

Need to ensure timely payment to the farmers relating to fair and full claim from the insurance companies in various districts of Rajasthan under the Pradhan Mantri Fasal Bima Yojana.(6)

Need to include specific crops of Rajasthan like moth, guar, isabgol, coriander, cumin, garlic etc. under the ambit of minimum support price.(7)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD DEPARTMENT OF AGRICULTURAL RESEARCH AND EDUCATION (PAGE 6) BE REDUCED BY RS. 100.

Need to establish Central Dryland Agriculture University in Nagaur district of Rajasthan.(9)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD DEPARTMENT OF FERTILISERS (PAGE 23) BE REDUCED BY RS. 100.

Need to formulate policy for timely supply of fertilisers to all the states as per their demand.(1)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD DEPARTMENT OF PHARMACEUTICALS (PAGE 26) BE REDUCED BY RS. 100.

Need to increase the number of Pradhan Mantri Jan Aushadhi Kendra in Rajasthan.(2)

Need to take effective steps to prevent the trade of spurious drugs. (3)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD MINISTRY OF CIVIL AVIATION (PAGE 30) BE REDUCED BY RS. 100.

Need to take expedite decision on the pending proposal for extending air strip in NagaurCity.(2)

Need to increase number of regular flights from Jodhpur, Bikaner, Kishangarh, Jaisalmer and Udaipur to Delhi and other cities of the country.(3)

Need to commence air services from Barmer to Delhi and from Jaipur to Barmer, Jodhpur and Jaisalmer.(4)

Need to extend the air strip at Nagaur district headquarters and commence air services from Nagaur keeping in view of the strategic, religious and business aspects etc.(5)

Need to commence air services from Nagaur to Jaipur and other cities of the country keeping in view of the strategic, religious and business aspects etc.(6)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD DEPARTMENT OF COMMERCE (PAGE 36) BE REDUCED BY RS. 100.

Need to include Nagauri Paan Methi in spice commodity.(1)

Need to provide Geographical Indication tag to Paan Methi produced in Nagaur parliamentary constituency.(2)

Need to establish international standard marble market in Nagaur district.(3)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION (PAGE 57) BE REDUCED BY RS. 100.

Need to increase the number of godowns for the storage of grains in Rajasthan including Nagaur.(6)

Need to include the deprived people entitled to receive benefit under National Food Security Act (NFSA) in the state of Rajasthan.(7)

(TOKEN)

**THAT THE DEMAND UNDER THE HEAD MINISTRY OF CULTURE (PAGE 67)
BE REDUCED BY RS. 100.**

Need to accord the status of national monument to Mangarh Dham located in Banswara district of Rajasthan.(11)

Need to formulate an action plan for the construction of Science and Culture Museum in Nagaur parliamentary constituency.(12)

(TOKEN)

**THAT THE DEMAND UNDER THE HEAD MINISTRY OF FOOD PROCESSING
INDUSTRIES (PAGE 160) BE REDUCED BY RS. 100.**

Need to release special funds for developing mega food park in Nagaur.(1)

Need to effectively implement the special scheme for setting up food processing units in the villages through ministry.(2)

(TOKEN)

**THAT THE DEMAND UNDER THE DEPARTMENT OF HEALTH AND FAMILY
WELFARE (PAGE 162) BE REDUCED BY RS. 100.**

Need to open CGHS dispensary at Nagaur district headquarters.(18)

Need to formulate a policy for the regularisation of employees working under National Health Mission and National Rural Health Mission in the country.(19)

Need to constitute special committees under the chairmanship of local MPs for monitoring the quality of work being carried out for construction of medical colleges in the country including Nagaur in Rajasthan.(20)

Need to start the production of medicines used in the treatment of serious diseases including Muscular Atrophy and Dystrophy in India.(21)

Need to make available medical apparatus useful for the surgery, implantation etc. to poor patients at low rates or free of cost.(22)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD MINISTRY OF HEAVY INDUSTRIES (PAGE 173) BE REDUCED BY RS. 100.

Need to conserve the land under Sambhar Salt Limited for the production of salt.(1)
Need to sanction funds from Corporate Social Responsibility (CSR) or other sources of Sambhar Salt Limited for the construction of road in salt affected areas of Nagaurconstituency.(2)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD MINISTRY OF HOUSING AND URBAN AFFAIRS (PAGE 208) BE REDUCED BY RS. 100.

Need to provide *pacca houses* to the citizens living in *Jhuggies* and unauthorized colonies in urban areas of Rajasthan.(1)
Need to allocate funds for the beautification of Nagaur district of Rajasthan.(2)
Need to expedite the pending works in the cities selected under Smart City Scheme in Rajasthan.(3)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD MINISTRY OF MINES (PAGE 246) BE REDUCED BY RS. 100.

Need to resume mining of tungsten and lithium in Degana area of Nagaur District in Rajasthan.(1)

Need to formulate policy to give small leases to farmers for mining in their holdings in the country including Rajasthan.(2)

Need to make a policy to appoint local Member of Parliament as chairman in District Mineral Foundation Trust (DMFT).(3)

Need to check collection of arbitrary rates of gravels under the guise of legal mining.(4)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (PAGE 262) BE REDUCED BY RS. 100.

Need to restore Old Pension Scheme for central government employees.(1)

Need to fill up the vacant posts in various Departments and Ministries of central government at the earliest.(2)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (PAGE 294) BE REDUCED BY RS. 100.

Need to expedite sanctioning of the proposals related to strengthening, widening and renovation of roads in Nagaur Parliamentary constituency.(4)

Need to take action against the engineers and implementing agencies for the alleged inferior quality of ring road constructed on the outskirts of Nagaur City.(5)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD MINISTRY OF TOURISM (PAGE 339) BE REDUCED BY RS. 100.

Need to develop the tourism circuit in Nagaur parliamentary constituency. (11)

Need to include the folk deity Veer Tejaji Maharaj's temple located in Kharnal village of Nagaur parliamentary constituency under the Swadesh Darshan Yojana 2.0 for the development and other works.(12)

Need to formulate a policy to promote tourism at sites and locations of local importance in all the districts of Rajasthan including Nagaur.(13)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD MINISTRY OF YOUTH AFFAIRS AND SPORTS (PAGE 351) BE REDUCED BY RS. 100.

Need to release budget for the construction of youth hostel building at Nagaur District headquarters.(3)

Need to sanction central sports university in Nagaur.(4)

Need to include tug of war game in kheloindia being promoted under khelo India, Rural and Indigenous tribal sports scheme. (5)

Need to make provision to provide financial assistance of more than ten lakh rupees to mountaineers.(6)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD MINISTRY OF PLANNING (PAGE 270) BE REDUCED BY RS. 100.

Need to approve and implement the centrally sponsored schemes in every state of the country including Rajasthan as per their special circumstances.(1)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD DEPARTMENT OF RURAL DEVELOPMENT (PAGE 298) BE REDUCED BY RS. 100.

Need to establish industries in the villages according to the agriculture produce. (34)

Need to implement special plan to ensure livelihood for women in rural areas.(35)

DR. D. RAVIKUMAR (VILUPPURAM): I beg to move:

(TOKEN)

THAT THE DEMAND UNDER THE HEAD MINISTRY OF RAILWAYS (PAGE 289) BE REDUCED BY RS. 100.

Need to run Vande Bharat Express through Villupuram and provide stoppage at the station.(91)

Need to stop Tejas Express at Villupuram.(92)

Need to develop Ulundurpet railway station.(93)

DR. ALOK KUMAR SUMAN (GOPALGANJ): I beg to move:

(TOKEN)

THAT THE DEMAND UNDER THE DEPARTMENT OF HEALTH AND FAMILY WELFARE (PAGE 162) BE REDUCED BY RS. 100.

Need to fill up all the vacancies of doctors in all government medical colleges and hospitals in the country.(23)

Need to remove doctors from the ambit of Consumers Protection Act, 1986.(24)

Need to urgently establish a Medical College in Gopalganj district of Bihar.(25)

Need to fill up vacancies of doctors in all the CGHS centres of the country.(26)

Need to upgrade sadar hospital of Gopalganj district of Bihar as a medical college and hospital.(27)

Need to fill up vacancies of doctors at AIIMS, Patna.(28)

Need to establish a trauma centre in Gopalganj district of Bihar.(29)

Need to expedite establishment of a medical college already sanctioned for Gopalganj district in Bihar.(30)

Need to ensure availability of life saving drugs in Gopalganj district of Bihar.(31)

(TOKEN)

THAT THE DEMAND UNDER THE HEAD MINISTRY OF TOURISM (PAGE 339) BE REDUCED BY RS. 100.

Need to develop ThawePeeth (Temple) of Gopalganj, Bihar under the Swadesh Darshan Scheme.(14)

Need to develop ThawePeeth (Temple) of Gopalganj, Bihar as a rural tourist place.(15)

Need to ensure release of funds sanctioned for Bihar for the development of tourism.(16)

माननीय अध्यक्ष: माननीय सदस्यगण, जैसी कि परंपरा रही है, अब मैं उन सभी कटौती प्रस्तावों को एक साथ सभा के सामने मतदान के लिए रखूंगा जिन्हें पेश किया गया माना गया है।

कटौती प्रस्ताव मतदान के लिए रखे गए और अस्वीकृत हुए।

? (व्यवधान)

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18.02 hrs

At this stage Shri B. Manickam Tagore, Shri Anubhav Mohanty, Shri Ravneet Singh and some other hon. Members came and stood on the floor

near the Table

? (व्यवधान)

माननीय अध्यक्ष: माननीय सदस्यगण, अब मैं मंत्रालयों/विभागों से संबंधित अनुदानों की बकायामांगों को सभा के सामने मतदान के लिए रखूंगा।

प्रश्न यह है:

?कि अनुदानों की मांगों की सूची के स्तंभ 2 में निम्नलिखित मंत्रालयों/विभागों से संबंधित मांग संख्याओं के सामने दर्शाए गए मांग शीर्षों के संबंध में 31 मार्च 2024 को समाप्त होने वाले वर्ष में संदाय के दौरान होने वाले खर्चों की अदायगी हेतु अनुदानों की मांगों की सूची के स्तंभ 3 में दर्शायी गई राजस्व लेखा तथा पूंजी लेखा संबंधी राशियों से अनधिक संबंधित राशियां भारत की संचित निधि में से राष्ट्रपति को दी जाएं।?

कृषि और कृषक कल्याण मंत्रालय से संबंधित मांग संख्या 1 और 2;

परमाणु ऊर्जा विभाग से संबंधित मांग संख्या 3;

आयुष मंत्रालय से संबंधित मांग संख्या 4;

रसायन और उर्वरक मंत्रालय से संबंधित मांग संख्या 5 से 7;

नागर विमानन मंत्रालय से संबंधित मांग संख्या 8;

कोयला मंत्रालय से संबंधित मांग संख्या 9;

वाणिज्य और उद्योग मंत्रालय से संबंधित मांग संख्या 10 और 11;

संचार मंत्रालय से संबंधित मांग संख्या 12 और 13;

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय से संबंधित मांग संख्या 14 और 15;

10. सहकारिता मंत्रालय से संबंधित मांग संख्या 16;

11. कॉरपोरेट कार्य मंत्रालय से संबंधित मांग संख्या 17;

12. संस्कृति मंत्रालय से संबंधित मांग संख्या 18;

13. रक्षा मंत्रालय से संबंधित मांग संख्या 19 से 22;

14. पूर्वोत्तर क्षेत्र विकास मंत्रालय से संबंधित मांग संख्या 23;

15. पृथ्वी विज्ञान मंत्रालय से संबंधित मांग संख्या 24;

16. शिक्षा मंत्रालय से संबंधित मांग संख्या 25 और 26;

17. इलैक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय से संबंधित मांग संख्या 27;

18. पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय से संबंधित मांग संख्या 28;
19. विदेश मंत्रालय से संबंधित मांग संख्या 29;
20. वित्त मंत्रालय से संबंधित मांग संख्या 30 से 38, 41 और 42;
21. मत्स्यपालन, पशुपालन और डेयरी मंत्रालय से संबंधित मांग संख्या 43 और 44;
22. खाद्य प्रसंस्करण उद्योग मंत्रालय से संबंधित मांग संख्या 45;
23. स्वास्थ्य और परिवार कल्याण मंत्रालय से संबंधित मांग संख्या 46 और 47;
24. भारी उद्योग मंत्रालय से संबंधित मांग संख्या 48;
25. गृह मंत्रालय से संबंधित मांग संख्या 49 से 59;
- (26) आवास और शहरी कार्य मंत्रालय से संबंधित मांग संख्या 60;
- (27) सूचना तथा प्रसारण मंत्रालय से संबंधित मांग संख्या 61;
- (28) जल शक्ति मंत्रालय से संबंधित मांग संख्या 62 और 63;
- (29) श्रम और रोजगार मंत्रालय से संबंधित मांग संख्या 64;
- (30) विधि और न्याय मंत्रालय से संबंधित मांग संख्या 65 और 66;
- (31) सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय से संबंधित मांग संख्या 68;
- (32) खान मंत्रालय से संबंधित मांग संख्या 69;
- (33) अल्पसंख्यक कार्य मंत्रालय से संबंधित मांग संख्या 70;
- (34) नवीन तथा नवीकरणीय ऊर्जा मंत्रालय से संबंधित मांग संख्या 71;
- (35) पंचायती राज मंत्रालय से संबंधित मांग संख्या 72;
- (36) संसदीय कार्य मंत्रालय से संबंधित मांग संख्या 73;
- (37) कार्मिक, लोक शिकायत और पेंशन मंत्रालय से संबंधित मांग संख्या 74;
- (38) पेट्रोलियम और प्राकृतिक गैस मंत्रालय से संबंधित मांग संख्या 76;
- (39) योजना मंत्रालय से संबंधित मांग संख्या 77;

- (40) पत्तन, पोत परिवहन एवं जलमार्ग मंत्रालय से संबंधित मांग संख्या 78;
- (41) विद्युत मंत्रालय से संबंधित मांग संख्या 79;
- (42) लोक सभा से संबंधित मांग संख्या 81;
- (43) राज्य सभा से संबंधित मांग संख्या 82;
- (44) उप-राष्ट्रपति का सचिवालय से संबंधित मांग संख्या 83;
- (45) रेल मंत्रालय से संबंधित मांग संख्या 85;
- (46) सड़क परिवहन और राजमार्ग मंत्रालय से संबंधित मांग संख्या 86;
- (47) ग्रामीण विकास मंत्रालय से संबंधित मांग संख्या 87 और 88;
- (48) विज्ञान और प्रौद्योगिकी मंत्रालय से संबंधित मांग संख्या 89 से 91;
- (49) कौशल विकास और उद्यमशीलता मंत्रालय से संबंधित मांग संख्या 92,
- (50) सामाजिक न्याय और अधिकारिता मंत्रालय से संबंधित मांग संख्या 93 और 94;
- (51) अंतरिक्ष विभाग से संबंधित मांग संबंधित मांग संख्या 95;
- (52) सांख्यिकी और कार्यक्रम कार्यान्वयन मंत्रालय से संबंधित मांग संख्या 96,
- (53) इस्पात मंत्रालय से संबंधित मांग संख्या 97;
- (54) वस्त्र मंत्रालय से संबंधित मांग संख्या 98;
- (55) पर्यटन मंत्रालय से संबंधित मांग संख्या 99;
- (56) जनजातीय कार्य मंत्रालय से संबंधित मांग संख्या 100;
- (57) महिला और बाल विकास मंत्रालय से संबंधित मांग संख्या 101; और
- (58) युवा मामले और खेल मंत्रालय से संबंधित मांग संख्या 102;





